

सेवा में,

अध्वन सचिव,  
स्वायत्त शाखा,  
बिहार विधान सभा, पटना।

विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणों के संबंध में।

सहायक,

सभा - सचिवालय के कार्यालय आदेश सं०-1 नं०-36/21  
- 213 दिनांक-20-1-26 के आलेख में से अपने चल-अचल संपत्ति तथा  
दायित्वों की विवरणों विहित प्रपत्र में संलग्न करवाए हैं।

आतस्य अनुसंध है कि संलग्न विवरणों की अज्ञात  
जगहों हेतु प्रमाण कबले की कृपा की जाय।

दि० 09-2-26

विश्वनाथराज, पं०  
पंकज कुमार राय

सहायक प्रशासक पद  
बिहार विधान सभा, पटना।

2755  
10/2/26



**Declaration of Assets and Liabilities**

Year 2026

I, Pankaj Kumar Rai, son/daughter/wife of Smt. Haridya Nand Rai

aged 47 years, belonging to Administrative cadre

service and presently working as Assistant Section Officer, Bihar Legislative Assembly, Patna

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	12,000/-	11,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	103702/- INSBF BVM 150000 in R.D. SBF SSCD in PNB Manikgong	RS 6246/- INS-B*E B.V.M. RS-101700 IND. B Bank FD-90000	RS-5000/- IND. B FD-35000/-	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	95000 in M-Fund	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Future Generali Fife INSurece RS 50,000	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Honda shin BR011V 2555	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 50 gm	Gold 210 gm Silver 300 gm	Gold-20g	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

श्री पंकज कुमार राय

27/55  
10.2.26

10



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Swati Kulkarni	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	43 D at dhan usa and 100D Kankwabag	1361 Safit Batawya Patna	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in HDF	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil



	(d) dues to departments dealing with telephones	nil	nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	nil	nil
	(f) Other dues, if any	nil	nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	101692/- Assessment year-2025-26 PAN NO-APWPR7815R	nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	nil	nil
	(iii) Sales Tax [Only in case of proprietary business]	nil	nil
	(iv) Property Tax	nil	nil

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-     (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... Pankaj Kumar Rai

Name of Employee: Pankaj Kumar Rai

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly Patna

Place: Patna

Date: 9-2-26

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

1871  
1872  
1873  
1874  
1875  
1876  
1877  
1878  
1879  
1880  
1881  
1882  
1883  
1884  
1885  
1886  
1887  
1888  
1889  
1890  
1891  
1892  
1893  
1894  
1895  
1896  
1897  
1898  
1899  
1900